

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):

(a) No.

(b) Yes.

(c) There are not many experts in this field in India.

Shri Bhagwat Jha Azad: In answer to part (b) of the question, the answer is 'Yes'. What is the arrangement that is being made for the training of such abnormal children?

Dr. M. M. Das: There is an institution in Bombay under the name, School for Children in need of special care. That is a private institution. We have given some aid to that institution.

Shri Bhagwat Jha Azad: May I know whether Government have got any assessment or idea of the number of such children? What is the strength of the school that is caring for such children?

Dr. M. M. Das: The strength of the private school is about 60 pupils. Sixty pupils are on the rolls now so far as our information goes. We have not taken any census about how many children require such training.

Shri Gidwani: Is the Central Institute of Education considering any proposal for starting an institution for these deficient children?

Dr. M. M. Das: There is a proposal for appointing a National Advisory Council for the Education of the handicapped, which will take up this question in due course. It is expected that in the next Five Year Plan, something may be done in this regard.

BASIC EDUCATION

***817. Shri Dabhi:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government are officially committed to basic education; and

(b) if so, whether Government have introduced or propose to introduce basic

education in the public schools run by Government?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):

(a) Yes.

(b) As no Public Schools are directly under the Government of India, the question does not arise.

Diwan Raghavendra Rao: May I know if corresponding courses and curriculum are prepared for the Secondary schools so that the pupils who have completed their education in the basic schools may take advantage of the further studies?

Dr. M. M. Das: Every attempt is made by the Central Government to co-ordinate the basic system of training with the post-basic or secondary system.

DELHI POLYTECHNIC

***818. Shri V. P. Nayar:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that so far rules have not been framed regarding the promotions from one grade to the next higher grade for the staff of the Delhi Polytechnic; and

(b) if so, the reasons therefor?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):

(a) and (b). Rules have been framed for promotion to Class I and Class II posts in the Delhi Polytechnic but they have not been finalised as they are still under discussion with the Union Public Service Commission. As soon as these are finalised, rules for promotion for Class III posts will be finally laid down by the Governing Body of the Polytechnic, but promotions from Class IV and Class III and within Class III are now regulated by rules on the same lines as for Class I and Class II posts.

Shri V. P. Nayar: In regard to the rules which are being finalised in respect of Class I and II officers, may I know whether before the rules are